## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 222 OF 2015

Dated:	: <u>26<sup>st</sup> February 2018</u>				
Present:	Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member				
<u>In the matter of:</u> Chhattisgarh State Power Distribution Co. Ltd. Vs.					Appellant(s)
Chhattisgarh Electricity Regulatory Commission					Respondent(s)
Counsel for	the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran		
Counsel for	the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri for R-1		

## <u>ORDER</u>

List this matter on <u>06.04.2018</u>, as agreed by the learned counsel appearing for both the parties.

## (S.D. Dubey) Technical Member

(Justice N. K. Patil) Judicial Member

pr/vt